



DEPUTY GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE

Tel: 033-23023000

E Mail: recoveryero@sebi.gov.in

ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS

Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai

- Whereas the Bank/Locker/Demat accounts and Mutual Fund Folios along with other movable and immovable assets of **Mr. Prakash Chandra Panda (PAN: AQXPP3171E)** were attached on June 5, 2015 by the Recovery Officer in Compliance with direction of Hon'ble High Court of Calcutta vide order dated March 17, 2015 in W.P. No. 11314(W) of 2014.
- And whereas, Hon'ble High court of Calcutta, vide its order dated March 2, 2022, *inter-alia*, dismissed the writ application and vacated the interim order passed in the matter.
- In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of **Mr. Prakash Chandra Panda (PAN: AQXPP3171E)** attached pursuant to the above said order of Hon'ble High Court of Calcutta.

Given under my hand and seal at Kolkata this 14th day of January, 2026

SEAL



Mitrajeet Dey
RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
बहुती विभागी एवं उप बहुप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata

Copy to:

Shri Prakash Chandra Panda
Flat no C2, 3/44, Bijaygarh, Regent Park, Kolkata, West Bengal - 700040